

DIVISION BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/12(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	RATAN KUMAR SANTUKA VS MAHESHWARY ISPAT LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. S. Mitra, Adv.] for the Liquidator
Mr. D. Majumdar, Adv.
Mr. M. Das, Adv.
Mr. C. Mohata, Adv.
Mr. S. Brahma, CA] Liquidator in person

ORDER

1. Due to paucity of time, this matter could not be taken for hearing today.
2. List this matter **on 22.07.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**